

RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

No. SO/5/2020

Date : 18/03/2020

In continuation of Standing Order No.13/2019 dated 11/09/2019 and consequent upon superannuation and transfer of Hon'ble Judges, the judgeships for inspection are re-allocated to the Hon'ble Judges as under:-

| S. No. | NAME OF HON'BLE JUDGE | NAME OF JUDGESHIP(S) ALLOTTED FOR INSPECTION |
|--------|--|--|
| 1. | Hon'ble Mrs. Justice Sabina | JAIPUR METROPOLITAN JAIPUR DISTRICT |
| 2. | Hon'ble Mr. Justice Mahendar Kumar Goyal | SAWAIMADHOPUR |

-Sd-

CHIEF JUSTICE

Hon'ble Inspecting Judges of the area would advise the Hon'ble Chief Justice in the matter of assessment of efficiency and integrity of the Judicial Officers.

Hon'ble Judges are further requested to bring their tour programme to the notice of the Hon'ble Chief Justice before they proceed on tour.

Before planning their tours, the Hon'ble Judges are requested to adjust the same in such a manner that as far as possible the Court work may not suffer.

BY ORDER


REGISTRAR GENERAL